- (b) According to the provisional rinding of the Additional Commissioner ot Railway Safety who held a statutory inquiry into the accident the derailment was brought about by the dynamo on the first coach falling on the track while the train was on the run. The resultant obstruction damaged the undergear of the coaches of the tram, dislodged one of the vacuum chambers of the 5th coach, and caused the derailment of one of the pairs of wheels of the 5th coach.
- (c) The detailed information in regard to the number of accidents that took place in November, 1968 would be available only by the middle of December, 1968. Also 'Section' is a vague term used in various contexts for the sake of convenience and presumably the reference is to the zonal railways. Accordingly a statement giving the total number of derailments that took place on the Indian Government Railways upto the end of October, 1968 alongwith the causes thereof is attached [See Appendix LXVI, Annexure No. 54]

MINE-OWNERS IN MYSORE

729. SHRIMATI SARLA BHADAU-RIA: Will the Minister of STEEL. MINES AND METALS be pleased to state:

- (a) the names of the mine-owners Tumkur district and Hiryur, Hosadurga taluks in Chitradurga districts in Mysore State;
- (b) whether Government have recently received some complaints that some mine owners' were cheating the Government in the payment of royalty and other taxes; and
- (c) if so, wheher any enquiry has been made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK): (a) to (c) The information has been called for from the State Government and will be laid on the Table of the "House as soon as available.

LOANS DO INDUSTRIES IN U. P.

730. SHRIMATI SARLA BHADAU-RIA: Will the Minister of INDUS TRIAL DEVELOPMENT AND PANY AFFAIRS be pleased to state:

- (a) the number and names of lirms and compaines to whom loans were given for industrial development in Uttar Pradesh during the years 196U tO' 1968;
- (b) whether it is also a fact that some of the above firms which were given loans were bogus firms and they did not set up any industrial establishment; and
- (c) if so, the names of such firms and the action taken by Government against them?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND **COMPANY** AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c): The information in respect of loans given by the Government of Uttar Pradesh out of Government funds is being collected and it will be laid on the Table of the House.

IMMORAL TRAFFIC IN LOCO SHED QUARTERS

731. SHRIMATI VIMAL PUNJAB I DESHMUKH: Will the Minister of RAILWAYS be pleased to state whe-I ther it operating in Chikka Nai Kanahall taluk in is a fact that a rendezvous j exists in the loco shed quarters j at Sarai-Rohilla Delhi, indulging in < immoral traffic in women?

> MINISTER Op-**RAILWAYS** (SHRI C. M. POONACHA) : Information is being collected and will be laid i on the Table of the Sabha.

CLOSED TEXTILE MILLS

732. CHAUDHARY **MOHAM** MAD:

SARDAR RAM SINGH: Will the Minister of COMMERCE be j pleased to state:

(a) the total number of textile mills which have been forced to close down their mills during the last six months; and

(b) what is the number of mills that are lying closed for more than a year or two and the total number of workers who have been rendered out of job thereby?

Written Answers

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) 23 mills remaining closed at the end of October, 1968 had closed down during the previous six months.

(b) 19 cotton textile mills are lying closed for more than one year out of which 9 are lying closed for more than 2 years. The number of workers on roll in these mills is about 29700.

TRAIN DRIVERS' SUGGESTIONS ON RAILWAY ACCIDENTS

733. SARDAR RAM SINGH:

CHAUDHARY A. MOHAM-MAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that sugges tions were invited from the railway drivers about the improvements that could lead to lessening the chances of railway accidents;
- (b) if so, the main suggestions made by them; and
 - (c) Government's reactions thereto?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) Some drivers of the Northern Railway had made certain suggestions like facilities in running rooms, requirement of vacuum on engines, provision of road signs and supply of uniform etc. Some of the suggestions are already covered by the extant policy while the others are in the nature of complaints in regard to which the Northern Railway administration has been told to explain the correct position to them.

TRANSPORTATION OF FODDER TO RAJASTHAN

734. CHAUDHARY A. MOHAM MAD:

SARDAR RAM SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the quantity of Fodder which has been transported by the Railways from Punjab and other States to Rajasthan during the last few months:

to frustums

- (b) whether the Railways gave any concession for transporting the fodder; and
 - (c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Fodder to destinations in drought affected districts of Rajasthan is being offered for despatch by rail only from stations on the Northern, Central and Western Railways. During the period from 1st September to 23rd November, 1968. 638 Broad Gauge and 5066 Metre Gauge wagons were loaded with fodder from these Railways to drought affected destinations in Rajasthan.

- (b) Yes.
- (c) Famine concession rates for fodder from a number of stations on Northern, Western and Central Railways to stations in the famine affected areas of Rajasthan have been introduced as requested by the Government of Rajasthan. The concessional rate is 14 paise per B.G. 4-wheeled wagon per Kilometre subject to a minimum charge of Rs. 10 per wagon and 9.5 paise per M. G. 4-wheeled wagon per Kilometre subject to a minimum charge of Rs. 5 per wagon.
- 735. [Transferred to the llth Decern-ber, 1968.]

खादी ग्रामोद्योग भवन, नई दिल्ली में चोरी

- 736 श्रीमती विद्यावती चतुर्वेदी: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि खादी प्रामोद्योग भवन में हाल ही में भवन मैनेजर को की गई एक लिखित रिपोर्ट के फलस्वरूप लीकेज अथवा चोरी कुछ म मले सामने आये हैं;
- (ख) यदि हां, तो इस सम्बन्ध में मैनेजर ने क्या कार्यवाही की ;
- (ग) भवन में हुई पिछली चोरियों काभी इनसे कोई सुराग मिला; और